

MEGHALAYA LEGISLATIVE ASSEMBLY
WINTER SESSION
(BULLETIN)
MONDAY, THE 29TH NOVEMBER, 2010

The House met at 11 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1.00 P.M. The day was allotted for transaction of Government Business.

1. QUESTIONS:

Starred Questions from No.13 to 22 were disposed off, and Starred Questions from No.23 to 28 could not be disposed for lack of time.

2. CALL ATTENTION NOTICE:

Under Rule 54 (1) of the Rules of Procedure & Conduct of Business, Shri Paul Lyngdoh, MLA, called the attention of the Minister i/c Urban Affairs Department to the news item published in "The Shillong Times", dated 8.9.10, under the caption "Mafia Raj in MUDA; SHNLC corner all contracts. Shri F. S. Cajee, Minister i/c Urban Affairs Department replied.

Shri Conrad K. Sangma Leader of Opposition reminded the Hon'ble Speaker that it was decided in the Business Advisory Committee to take up Private Members Business, after completing the Government Business. Shri R. Lyngdoh, Deputy Chief Minister, Parliamentary Affairs said that since the calendar has been approved by the House, the House may be extended only on Private Members day as Government has also to attend other official business. The Hon'ble Speaker said that besides discussion inside the House, Members can also take up issues in the Assembly Committees. He said the Committees have to be further strengthened.

3. INTRODUCTION OF BILLS:

- (a) Shri H. D. R. Lyngdoh, Minister i/c Home introduced the Meghalaya Police Bill, 2010.
- (b) Shri P. Tynsong, Minister i/c Municipal Administration introduced the Meghalaya Municipal (Amendment) Bill, 2010.
- (c) Shri P. Tynsong, Minister i/c Municipal Administration introduced the Meghalaya Municipal Disclosure Bill, 2010.

4. LAYING OF STATEMENT:

Shri B. M. Lanong, Deputy Chief Minister i/c Mining & Geology laid a statement relating to Starred Question No.2 replied on 26.11.10.

5. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 11 a.m. on Tuesday, the 30th November, 2010.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.